GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 1550 TO BE ANSWERED ON 03rd MAY, 2016 SUGARCANE PRICING POLICY

1550. SHRI PR. SENTHIL NATHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the sugarcane farmers association and State Governments have objected to the imposition of sugar cess and the pricing policy on sugar and sugar products;
- (b) if so, the details thereof and response of the Government thereto;
- (c) whether the Government has received any request to increase the fair and remunerative price of sugarcane, if so, the details thereof and response of the Government thereto;
- (d) the measures taken by the Government to control and monitor the sale of sugar and sugar products by the multinational companies in the country; and
- (e) the steps taken by the Government to protect the interest of the small and marginal sugarcane farmers, the vendors and the small scale traders?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): No, Madam.
- (b): Does not arise.
- (c): Representation from Akhil Bhartiya Kisan Union of Uttar Pradesh seeking fixation of FRP of sugarcane for the sugar season 2016-17 at Rs. 350/- per quintal has been received. There is no proposal to revise the FRP of sugarcane for the sugar season 2016-17 which has already been fixed.
- (d): The Central Government has deregulated the sugar sector in April, 2013 by removing the levy obligation on sugar mills and dispensing with the regulated release mechanism of open market sale of sugar. Prices of sugar and sugar related products are market driven and not subject to any pricing policy of the Government.
- (e): The central Government fixes the Fair and Remunerative Price (FRP) of sugarcane on the basis of recommendations of Commission for Agricultural Costs and Prices (CACP) and after consultations with all stake holders. The FRP is the minimum bench mark price below which sugar mills cannot purchase cane from the cane growers.

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